

Implementation of Seekho Aur Kamao Scheme

3009. SHRI DEREK O'BRIEN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the total number of beneficiaries under the Seekho Aur Kamao scheme for enhancing the employability of minority community youths, year-wise details of the past three years; and

(b) the total number of youths trained under Seekho Aur Kamao scheme who were able to secure a placement, year-wise details of the past three years?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) "Seekho aur Kamao (Learn & Earn)", a placement linked skill development scheme for minorities aiming to upgrade the skills of minority youth in various modern/traditional skills depending upon their qualification, present economic trends and market potential, which can earn them suitable employment or make them suitably skilled to go for self-employment. Total 205752 trainees trained, out of them 80,953 trainees have been placed till date during past three years. The trainings of trainees sanctioned during 2017-18 are under process. The final data will be available after completion of training and their placements.

Diminishing of haj subsidy

3010. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the rationale behind bringing down Haj subsidy from ₹ 577 crores in 2014 to just ₹ 405 crores in 2016;

(b) the subsidy given by Ministry in 2017 and 2018;

(c) whether Government is going to stop Haj subsidy from 2018; and

(d) whether any such direction has been received from Supreme Court?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (d) The subsidy given by the Government of India for making arrangements of air travel for Haj pilgrims going through the Haj Committee of India was reflected in the budget of Ministry of Civil Aviation, which is the nodal Ministry in this regard. The Supreme Court, while dealing with the Special Leave Petition (Civil) No.28609 of 2011 *vide* its judgment dated 08.05.2012, *inter alia* observed that Haj subsidy is something

that is best done away with and directed the Central Government to progressively reduce the amount of subsidy so as to completely eliminate it. Accordingly, Haj subsidy has been gradually reduced from ₹836.56 crore in 2012-13 to ₹ 210.63 crore in the year 2017-18 and it was discontinued from Haj 2018. The saving on this account is utilised for the educational empowerment of minority girls.

Development of Waqf properties

3011. SHRI P.L. PUNIA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of Waqf properties developed by the National Waqf Development Corporation during the last three years and the expenditure incurred by it on those properties and the details thereof; and

(b) the total number of Waqf properties in the country and the properties identified for development by it, the expected income to be generated by Waqf from the above and the details thereof?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) In order to develop potentially viable waqf properties, feasibility studies of properties in Rajasthan, Bihar, Andhra Pradesh and Haryana (total 10 in nos.) based on their preparedness, were undertaken. The feasibility reports were shared with the respective State Waqf Boards, on which an expenditure of ₹16.18 lakhs was incurred.

(b) There are about 5.76 lakh registered Waqf properties in the country. Based on the interactions held with the Waqf Institutions, NAWADCO identified fifteen (15) waqf properties which can be developed based on the Mansha-e-Wakif of the respective waqf institution. The income expected to be generated could be known only after these are taken up for development. However, the ten (10) waqf properties for which feasibility study was got done, are likely to generate revenue of about ₹350 crores considering leasing for 30 years.

Welfare schemes for minority section

3012. SHRI SYED NASIR HUSSAIN:

SHRI AMAR SHANKAR SABLE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has come up with any new welfare schemes for the minority sections of the society;